

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**182/ND/2017  
Appeal No.29/2017)**

**In the matter of:**

Pivot Merchandise & Apparel Pvt. Ltd. ...Appellant

v.

Registrar of Companies. ...Respondent

**SECTION:** Under Section 252(3).

**Order delivered on 04.05.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

For the Appellant  
Stng. Counsel for ITD

CS Mukesh Kumar.  
Ms. Lakshmi Gurung.

**ORDER**

Ld. Counsel for the appellant seeks time to file the details of the bank account of the company and the audited balance sheet for the year 2016-17. Two weeks are granted. All the copies to be served in advance to the other side. For further consideration on 25<sup>th</sup> May, 2018.

Ritu Sharma

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**